

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2010 & IA 265 of 2010

Dated: 9th August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Narayanpur Power Co. Pvt. Ltd.

.... Appellant (s)

Versus

Karnatka Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. G.Joshi

**Counsel for the Respondent(s) : Mr. Venkat Subramaniam T.R.
Mr. Raghvendra S. Srivastava
Mr. S. Sriranga for R-2**

ORDER

Post the matter for hearing on 14.09.2011 along with Appeal No. 31 of 2011.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK